

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI**

**Company Appeal (AT) No. 58 of 2020**

**IN THE MATTER OF:**

**Vijay Kumar Goyal & Ors.**

**...Appellants**

**Versus**

**Krishna Metal Industries Ltd. & Ors.**

**...Respondents**

**Present: -**

**For Appellant: Mr. Ravi Raghunath, Ms. Aakash Lodha, Mr. Subhang P. Nair,  
Mr. Satish Parasaran, Sr. Advocate, Mr. Vishal Goyal,  
Advocates**

**For Respondent: - Mr. D Abhinav Rao, Mr. Gaurav Mitra, Advocates for R-1.  
Ms. Monalisha Kosaria, Advocate for R-1,2.  
Mr. S Chidambaram, Advocate for R-2.**

**O R D E R  
(Virtual Mode)**

**09.03.2021** In terms of the order dated 17.02.2021, learned counsel for the Respondent No. 2 filed hard copy of his Reply Affidavit.

Pleadings are complete.

Interim order to continue.

List the matter 'For Hearing' on **05<sup>th</sup> April,2021.**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

SC/nn.